

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5740 -JK (LD) of 2022

DATED:- 08 - 08 - 2022

Sanction is hereby accorded to the appointment of Officer's of Rural Development and Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

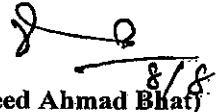
Secretary to Government

Dated:- 08.08.2022

No:-LAW-OIC/189/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Department of Rural Development and P.R
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.5740-JK(LD) of 2022 dated 08.08.2022

Case No.	Title of the Case	OIC	Designation
1.	CPSW 555/2019 in SWP No. 1150/2017 titled Girdhari Lal Vs Sheetal Nanda and others	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
2.	TA 61/3517/2020 titled Ali Asgar Hussain Vs UT of J&K & others	Sh. Ashok Singh	Assistant Commissioner Development, Ramban
3.	TA 61/7600/2021 titled Satish Kumar Vs UT of J&K & Others	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
4.	CCP(S) No. 65/2021 titled Shakti Bala Vs Sheetal Nanda	Ms. Urvi Singh	Block Development Officer, R.S. Pura
5.	OWP No. 1033/2018 titled Ashok Kumar Vs State of J&K & others	Ms. Rasbu Sharma	Block Development Officer, Chowki Choura
6.	SWP No. 1297/2018 titled Mohd Javaid Vs State and others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
7.	SWP No. 1681/2017 titled Naseer Rashid Vs State of J&K & others	Sh. Phullail Singh	Assistant Commissioner Development, Doda
8.	WP (C) No. 1682/2020 titled Isher Dass Vs UT of J&K & Others	Sh. Shashank Padha	Block Development Officer, Billawar
9.	WP (C) No. 470/2021 titled Suderdhan Kumar Vs UT and ors	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
10.	WP (C) No. 690/2021 titled Zabeeda Begum Vs UT and ors	Sh. Sanjat Bhardwaj	Block Development Officer, Marmat
11.	WP (C) No. 2045/2021 titled Mukhtiyar Ahmed and ors. Vs UT of J&K & Ors.	Sh. Pankaj Sharma	Executive Engineer, REW, Doda
12.	WP (C) No. 2105/2021 titled Kamlesh Kumari Vs UT of J&K & ors.	Ms. Sunaina Saini	District Panchayat Officer, Samba
13.	WP (C) No. 2167/2021 titled Karamat Ullah Malik vs UT of J&K & Ors.	Sh. Aamir Chowdhary	Block Development Officer, Darhal
14.	WP (C) No. 1974/2021 titled Rocky Jasrotia and ors. Vs UT of J&K &	Sh. Kishore	Assistant Comimssioner

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	Ors.	Singh Katoch	Development, Kathua
15.	WP (C) No. 2265/2021 titled Mohd. Ishtiaq and anr. Vs UT of J&K & Ors.	Sh. Azhar Amin	Block Development Officer, Manjakote
16.	WP (C) No. 2268/2021 titled Mohd. Shafiq and anr. Vs UT of J&K & Ors.	Sh. Azhar Amin	Block Development Officer, Manjakote
17.	WP (C) No. 2304/2021 titled Kaka Ram Vs UT of J&K & Ors.	Sh. Sachin	Block Development Officer, Hiranagar
18.	WP (C) No. 2289/2021 titled Karnail Singh Vs UT of J&K & Ors.	Sh. Liyaqat Ali Khan	Block Development Officer, Ghat
19.	WP (C) No. 2288/2021 titled Ranjeet Singh Jaral Vs UT of J&K & Ors.	Ms. Anoop Sharma	Block Development Officer, Kastigarh
20.	WP (C) No. 2331/2021 titled Asif Hussain Vs UT of J&K & Ors.	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
21.	WP (C) No. /2021 titled Residents of Village Changran and ors. Vs UT of J&K & Ors.	Sh. Kishore Singb Katoch	Assistant Comimssioner Development, Kathua
22.	WP (C) No. 2401/2021 titled Naseema Begum Vs UT of J&K & Ors.	Sh. Manzoor Hussain	Block Development Officer, Marwah
23.	WP (C) No. 2394/2021 titled Rajni Devi Vs UT of J&K & Ors.	Sh. Sanjat Bhardwaj	Block Development Officer, Marmat
24.	WP (C) No. /2021 titled Ghulam Mohammed Vs UT of J&K & Ors.	Sh. Liyaqat Ali Khan	Block Development Officer, Ghat
25.	WP (C) No. /2021 titled Banarsi Lal Sharma Vs UT of J&K & Ors.	Sh. Shalini Raini	Block Development Officer, Nagrota
26.	WP (C) No. /2021 titled Karamat Ullah Malik vs UT of J&K & Ors.	Sh. Aamir Chowdhary	Block Development Officer, Darhal
27.	WP (C) No. /2021 titled Tripta Devi vs UT of J&K & Ors.	Sh. Shabir Ahmed	Block Development Officer, Bhagwah
28.	WP (C) No. /2021 Javid Ahmed Vs UT of J&K & others	Sh. Pervaiz Shah	Block Development Officer Poonch
29.	WP (C) No: 2582/2021 titled Gh.	Sh. Shabir	Block Development Officer,

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	Nabi and ors. vs UT of J&K & Ors.	Ahmed	Bhagwah
30.	WP (C) No. 853/2021 Ajaz Ahmed Vs UT of J&K & ors.	Sh. Zamood Ahmed	Block Development Officer, Mandi
31.	CCP (S) No. 93/2020 in SWP No. 378/2013 titled Mohd Ramzan Vs Sushil Kumar Khajuria and ors	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
32.	CCP (S) 218/2021 in SWP No. 3285/2014 titled Javed Ahmed Shafiq Vs Bipul Pathak and others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
33.	CCP (S) 219/2021 in SWP No. 330/2014 titled Sartaj Alam Vs Bipul Pathak and others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
34.	CCP (S) 220/2021 in SWP No. 1068/2013 titled Imtiyaz Farooq Vs Bipul Pathak and others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
35.	CCP (S) No. 235/2021 in WP (C) No. 350/2021 titled M/S Giri Steel Furniture Vs Bipul Pathak and others	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
36.	CPSWP No. 108/2019 Shamim Akhter Vs Sheetal Nanda and others	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
37.	CCP (S) No. 227/2020 titled Shamim Akhter Vs Sheetal Nanda and others	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
38.	CCP (S) No. 172/2020 in WP (C) No. 77/2020 titled M/S Pallavi Associates Vs Sheetal Nanda and others	Sh. Ashok Singh	Assistant Commissioner Development, Ramban
39.	CCP (S) No. 173/2020 in WP (C) No. 10/2020 titled M/S Pallavi Associates Vs Sheetal Nanda and others	Sh. Kishore Singh Katoch	Assistant Commissioner Development, Kathua
40.	CCP (S) No. 129/2021 WP (C) 555/2021 titled Shams Dia Rather Vs Kishore Singh Chib.	Sh. Phullail Singh	Assistant Commissioner Development, Doda
41.	CCP (S) No. 316/2021 in 1549/2021 titled Malka Khatoon Vs Rajesh	Sh. Aamir Chowdhary	Block Development Officer, Darhal

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	Kumar Shavan and others		
42.	WP (C) No. 753/2020 Shakeela Begum Vs UT and others	Ms. Anoop Sharma	Block Development Officer, Kastigarh
43.	CCP (S) No. 337/2020 in WP (C) No. 4140/2019 titled Mohd Yaseen Vs Farooq Shah	Sh. Rakesh Sharma	Block Development Officer, Reasi
44.	CCP (S) No. 70/2020 in 4045/2019 titled Mohd Jahangir Vs Abdul Qayoom Mir and anr.	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
45.	CCP (S) No. 90/2020 in OWP No. 666/2019 Kumar Nursery Qaimoh Vs Sheetal Nanda and others	Sh. Dheeraj Sharma	Block Development Officer, HQ, Directorate of Rural Development, Jammu
46.	CCP (S) No. 292/2021 in WP (C) No. 838/2021 titled M/S Wani Hardware Stores Vs Bipul Pathak and others	Sh. Phullail Singh	Assistant Commissioner Development, Doda
47.	CCP (S) No. 295/2021 in WP (C) No. 836/2021 titled Imtiyaz Hussain Vs Bipul Pathak and others	Sh. Phullail Singh	Assistant Commissioner Development, Doda
48.	CCP (S) No. 296/2021 in WP (C) No. 837/2021 titled Imtiyaz Hussain Vs Bipul Pathak and others	Sh. Phullail Singh	Assistant Commissioner Development, Doda
49.	CCP (S) No. 297/2021 in WP (C) No. 833/2021 titled Mohd. Abbas Parray Vs Bipul Pathak and others	Sh. Phullail Singh	Assistant Commissioner Development, Doda
50.	CCP (S) No. 298/2021 in WP (C) No. 832/2021 titled Yasir Hussain Vs Bipul Pathak and others	Sh. Phullail Singh	Assistant Commissioner Development, Doda
51.	CCP (S) No. 309/2021 in WP (C) No. 1024/2021 titled Nissar Ahmed Vs Bipul Pathak and others	Sh. Phullail Singh	Assistant Commissioner Development, Doda
52.	CPOWP No. 109/2018 in OWP No. 2211/2017 titled Inhabitants of village Gulabgarh Vs Parveen Kumar Sharma BDO Paddar	Mr. Anjil Singh	Block Development Officer, Paddar
53.	CCP (S) No. 252/2021 in WP (C) No. 1416/2021 titled Mushtaq Ahmed Vs Bipul Pathak and ors	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri

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54.	CCP (S) No. 587/2019 in OWP No. 2403/2018 titled M/S Rose Kissan Nursery Vs Din Mohd. BDO Bunjwah	Sh. Tariq Syed Suhrawardy	Block Development Officer, Bunjwah
55.	CCP (S) No. 276/2019 in OWP No. 2183/2018 titled Madan Mohan Vs Sheetal Nanda and ors	Ms. Sadia Ahmed	Block Development Officer, Dansal
56.	CCP (S) No. 70/2021 in WP (C) No. 4363/2019 titled Vinita Sharma and ors Vs Sheetal Nanda and ors	Sh. Aamir Bashir	Block Development Officer, HQ, Office of the Assistant Commissioner Development, Jammu
57.	CCP (S) No. 77/2022 in WP (C) No. 82/2022 titled Tanveer Ahmed Vs Phullail Singh and anr.	Sh. Sanjat Bhardwaj	Block Development Officer, Marmat
58.	CPSW No. 128/2019 in SWP No. 2236/2013 Nisha Kundal Vs Aijaz Qaiser and anr.	Sh. Aamir Bashir	Block Development Officer, HQ, Office of the Assistant Commissioner Development, Jammu
59.	CCP (S) No. 336/2018 in OWP No. 1930/2018 titled Inhabitants of Panchayat Meen Sarkar Vs Sheetal Nanda and ors	Sh. Kapil Deol	Block Development Officer, Bari Brahmana
60.	CCP (S) No. 81/2022 in SWP No. 1781/2018 titled Rashid Khan Vs Rajesh Lakhani ACD, Poonch and anr.	Sh. Mohd Ibrahim	Block Development Officer, Buffliaz
61.	CPOWP No. 154/2018 in OWP No. 1030/2017 titled Kamal Singh Vs Akhter Hussain Qazi ACD, Rajouri and ors	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
62.	CPOWP No. 95/2019 in OWP No. 1277/2010 titled Shabir Ahmed Vs Mohd Idrees Lone ACD Doda	Sh. Phullail Singh	Assistant Commissioner Development, Doda
63.	CCP (S) No. 475/2019 in SWP No. 2656/2018 titled Ajaz Ahmed Vs Sudarshan Kumar and ors	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
64.	CCP (S) No. 129/2022 in WP (C) No. 881/2021 titled Mohd. Iqbal Keen Vs Mandeep Kour and ors.	Sh. Tariq Syed Suhrawardy	Block Development Officer, Bunjwah

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65.	CCP (S) No. 124/2022 in WP (C) No. 2007/2021 titled M/S Surinder Building Material Supplier Vs Mandeep Kour and ors.	Sh. Rakesh Sharma	Block Development Officer, Reasi
66.	CCP (S) No. 103/2022 in WP (C) No. 1329/2021 titled M/S Poonam Painting Vs Mandeep Kour and ors.	Sh. Sumit Suri	Block Development Officer, Pouni
67.	CCP (S) No. 125/2022 in WP (C) No. 1337/2021 titled M/S Poonam Painting Vs Charanjeet Singh Director Rural Sanitation and anr.	Sh. Sumit Suri	Block Development Officer, Pouni
68.	CCP (S) No. 66/2022 in WP (C) No. 1339/2021 titled M/S Kuldeep Tent House Vs Hirdesh Kumar Singh CEO and ors.	Sh. Kumar Gokul	Block Development Officer, Jij Bagli
69.	CCP (S) No. 67/2022 in WP (C) No. 1355/2021 titled M/S Kuldeep Tent House Vs Hirdesh Kumar Singh CEO and ors.	Sh. Rakesh Sharma	Block Development Officer, Reasi
70.	CCP (S) No. 68/2022 in WP (C) No. 1335/2021 titled M/S Kuldeep Tent House Vs Hirdesh Kumar Singh CEO and ors.	Sh. Mohd Irfan	Block Development Officer, Gulabgarh
71.	CCP (S) No. 69/2022 in WP (C) No. 1336/2021 titled M/S Kuldeep Tent House Vs Hirdesh Kumar Singh CEO and ors.	Sh. Jugal Kishore	Block Development Officer, Thakrakote
72.	CCP (S) No. 70/2022 in WP (C) No. 1356/2021 titled M/S Kuldeep Tent House Vs Hirdesh Kumar Singh CEO and ors.	Sh. Mohd Irfan	Block Development Officer, Chassana
73.	CCP (S) No. 71/2022 in WP (C) No. 1340/2021 titled M/S Kuldeep Tent House Vs Hirdesh Kumar Singh CEO and ors.	Sh. Datta Ram	Block Development Officer, Arnas
74.	CCP (S) No. 72/2022 in WP (C) No. 1358/2021 titled M/S Kuldeep Tent House Vs Hirdesh Kumar Singh CEO and ors.	Sh. Sumit Suri	Block Development Officer, Pouni

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75.	CCP (S) No. 73/2022 in WP (C) No. 1354/2021 titled M/S Kuldeep Tent House Vs Hirdesh Kumar Singh CEO and ors.	Sh. Super Dill	Block Development Officer, Bhomag
76.	CCP (S) No. 74/2022 in WP (C) No. 1342/2021 titled M/S Kuldeep Tent House Vs Hirdesh Kumar Singh CEO and ors.	Sh. Raies Akhter	Block Development Officer, Panthal
77.	SWP No. 1408/2010 Parkash Chand Vs State of J&K & others	Sh. Vijay Kumar	Assistant Commissioner Development, Rajouri
78.	OWP No. 207/2010 Mohd Yousuf Vs State of J&K & others	Sh. Aadil Iqbal Lone	Block Development Officer, Banihal
79.	OWP No. 643/2016 titled Baldev Raj and ors. Vs UT of J&K & others	Sh. Sumit Singh	Block Development Officer, Samwan
80.	OWP No. 2313/2018 titled Inhabitants of Ward No. 2 Centre Dhanu Vs State of J&K & others	Ms. Angel Kotwal	Block Development Officer, Mathwar
81.	OWP No. 1024/2018 titled Ajay Sharma Vs State and others	Sh. Daljeet Singh	Block Development Officer, Bhalwal
82.	OWP No. 2281/2018 titled Inhabitants of Panchayat Naili Vs State of J&K & others	Sh. Azhar Amin	Block Development Officer, Manjakote
83.	WP (C) No.397/2022 titled Inhabitants of Village Tanta Vs UT of J&K & others	Sh. Javed Ahmed	Block Development Officer, Kahara
84.	WP (C) No. 406/2022 Panchayat of Panchayat Halqa Sagra Vs UT of J&K and ors	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
85.	WP (C) No. 401/2022 titled Majid Hussain and ors Vs UT and others	Sh. Abid Hussain	Assistant Commissioner Development, Poonch
86.	WP (C) No. 378/2022 titled Mohd Sadiq and anr. Vs UT and others	Ch. Mohd Nawaz	Block Development Officer, Surankote
87.	WP (C) No. 218/2022 titled Som Raj and ors. Vs UT and others	Sh. Amit Kumar	Block Development Officer, Udampur
88.	WP (C) No. 509/2022 titled Malka Khatoon Vs UT and others	Sh. Aamir Chowdhary	Block Development Officer, Darhal

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89.	WP (C) No. 532/2022 titled Darshana Devi Vs UT and others	Ms. Rupali Mahajan	Block Development Officer, Bishnah
90.	WP (C) No. 589/2022 titled Krishan Chand and anr. Vs UT and others	Sh. Vishal Kumar	Block Development Officer, Majalta
91.	WP (C) No. 687/2022 titled Ram Pal Sharma Vs UT and ors	Ms. Sobia Fatima	Block Development Officer, Ramgarh
92.	WP (C) No. 908/2022 titled Ajab Singh Vs UT and ors	Sh. Aamir Bashir	Block Development Officer, HQ, Office of the Assistant Commissioner Development, Jammu
93.	WP (C) No. 127/2022 titled Sardari Lal Vs UT and ors.	Sh. Raj Singh	Block Development Officer, Kalakote
94.	WP (C) No. 906/2022 titled Mukhtar Begum Vs UT and others	Sh. Abdul Rashid	District Panchayat Officer Rajouri
95.	WP (C) No. 840/2022 titled Manjeet Singh Vs UT and others	Sh. Azhar Amin	Block Development Officer, Dhangri
96.	WP (C) No. 739/2022 titled Javed Ahmed Vs UT and others	Sh. Pervaiz Shah	Block Development Officer Poonch
97.	WP (C) No. 927/2022 titled Ravi Kumar and ors. Vs UT and others	Sh. Sidharth Dhiman	Assistant Commissioner Development, Samba
98.	WP (C) No. 990/2022 titled Inhabitants of Panchayat Darman Vs UT and others	Sh. Ashok Singh	Assistant Commissioner Development, Ramban
99.	WP (C) No. 1137/2022 titled Mohd Shafi Magray Vs UT and ors	Sh. Liyaqat Ali	Block Development Officer, Dali Udhyampur
100.	WP (C) No. 1302/2022 Mohd Shafi Magray Vs UT and others	Sh. Liyaqat Ali	Block Development Officer, Dali Udhyampur
101.	WP (C) No. 1191/2022 titled M/S Sanjeev Singh Vs UT and others	Sh. Hemant Vaid	Block Development Officer, Chanunta
102.	WP (C) No. 1269/2022 titled Manu Cement Store Vs UT and others	Sh. Hemant Vaid	Block Development Officer, Chanunta
103.	WP (C) No. 1300/2022 Farida Bano Vs UT and others	Sh. Atul Dutt Sharma	Assistant Commissioner Development, Kishtwar
104.	WP (C) No. 1311/2022 titled Ajaz Ahmed Vs UT and others	Sh. Mohtasim Chowdhary	Block Development Officer, Budhal Old

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105.	WP (C) No. 1326/2022 titled Reyaz Ahmed Qadri Vs UT and others	Ch. Mohd Nawaz	Block Development Officer, Surankote
106.	WP (C) No. 1339/2022 titled Yasmeen Begum Vs UT and others	Sh. Manzoor Hussain	Block Development Officer, Marwah
107.	WP (C) No. 1441/2022 titled Chaman Lal Vs UT and others	Sh. Vijay Kumar	Block Development Officer, Marh
108.	WP (C) No. 1405/2022 Ravinder Jamwal Vs UT and others	Sh. Kishore Singh Katoch	Assistant Comimssioner Development, Kathua

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